

STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY (WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF OCTOBER 2024												
Sl. No.	Nature	Opening balance as on 01.10.2024	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 31.10.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	40	0	1		1			1	1	40	1
2	WA	212	86	1		87			81	81	218	
3	WPC	10976	516	9		525	3		508	511	10990	145
4	WPL	1200	14	4		18			12	12	1206	6
5	WPS	16875	824	18		842	4		837	841	16876	125
6	WPT	743	6			6			5	5	744	
7	WPCR	81	38			38	1		35	36	83	
8	WPPIL	122	11	1		12			8	8	126	
9	WP 227	1815	84	1		85			96	96	1804	8
10	WPHC	2	1			1			3	3	0	
A	TOTAL (1 to 10)	32066	1580	35	0	1615	8	0	1586	1594	32087	285
1	FA	3007	19	2		21	2		46	48	2980	37
2	FAM	253	3			3	1		6	7	249	4
3	FA(MAT)	715	37	5		42	1		13	14	743	
4	SA	6309	58	6		64	5		38	43	6330	33
5	MA	438	21			21	2		27	29	430	8
2	MAC	9902	165	18		183	3		186	189	9896	119
7	CR	236	26			26	3		11	14	248	1
8	MCC	520	121	5		126	2		105	107	539	
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	13	0			0			2	2	11	2
11	EP	12	0			0			0	0	12	
12	TPC	73	20			20			21	21	72	
13	CONT	729	131			131	2		147	149	711	
14	ITA	0	0			0			0	0	0	
15	ARBA	256	2			2			2	2	256	2
16	ARBAP	15				0			1	1	14	
17	ARBR	30	4			4			1	1	33	
18	TAXC	425	15			15	1		39	40	400	1
19	REVP	170	31	1		32			32	32	170	1
20	CVLREF	0	0			0				0	0	
B	TOTAL (1 to 19)	23106	653	37	0	690	22	0	677	699	23097	208
TOTAL (A+B)		55172	2233	72	0	2305	30	0	2263	2293	55184	493
MAIN CRIMINAL CASES												
1	CRREF	2	0			0			0	0	2	
2	CRA	14930	172			172	1		202	203	14899	92
3	CRR	5785	97	1		98	1		159	160	5723	104
4	MCRC	693	803			803			606	606	890	
5	MCRCA u/s 482 B.N.S.S.	42	155			155			174	174	23	
6	CONTR	2	0			0			0	0	2	
7	CRMP	4383	254	13		267	7		349	356	4294	27
8	TPCR	10	3	1		4			2	2	12	
9	ACQA	3853	47	1		48	1		65	66	3835	47
C	TOTAL (1 to 9)	29700	1531	16	0	1547	10	0	1557	1567	29680	270
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		84872	3764	88	0	3852	40	0	3820	3860	84864	763
PENDENCY INCREASE/ DECREASE		84872	DECREASE (-8)								84864	

Over 5 Years Pendency as on 01.10.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Tendency as on 31.10.2024	Over 5 Years Decrease Pendency during the month
25174	45	763	24456	-718

(K. VINOD KIJUR)
REGISTRAR (JUDICIAL)